

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 252/98

Tuesday, the 17th day of February, 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Sujatha P.R.  
Pallathil House  
Thottabagam P.O.  
Thiruvalla

...Applicant

(By advocate Mr O.V.Radhakrishnan)

Versus

Superintendent of Post Offices  
Thiruvalla Division  
Thiruvalla.

...Respondent

(By advocate Mr David J)

The application having been heard on 17.2.1998, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

The applicant has applied for selection and regular appointment to the post of Extra Departmental Branch Postmaster, Thottabagam Post Office, alongwith other candidates sponsored by the employment exchange. She apprehendsthat her candidature may not be considered by the respondent on the ground that her name has not been sponsored by the employment exchange. The applicant has therefore filed this application praying for a direction to the respondent to consider her candidature also for selection and regular appointment to the post of Extra Departmental Branch Postmaster, Thottabagam Post Office without her name being sponsored by the employment exchange.

2. When the application came up for hearing today, learned counsel appearing for the respondents states that in view of the ruling of the Supreme Court in Excise Supdt., Malkapatnam, Krishna Dist. A.P. Vs. KBN Visweswara Rao & Ors., reported in 1996 (6) SCC 216, the respondent

would consider the candidature of the applicant also for selection and regular appointment to the post of Extra Departmental Branch Postmaster, Thottabagam P.O. even though her name is not sponsored by the employment exchange.

3. In the light of what is stated above, the application is disposed off directing the respondent to consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Branch Postmaster, Thottabagam P.O. though her name may not be sponsored by the employment exchange.

No order as to costs.

Dated 17th February 1998.

  
(A.V.HARIDASAN)  
VICE CHAIRMAN

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